

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

749/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s. Shri Krishan Travels Pvt. Ltd.

Order delivered on 13.09.2018

Coram:

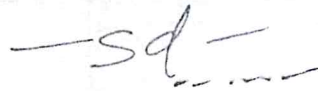
**MS. INA MALHOTRA
HON'BLE MEMBER (J)**


**MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

For Petitioner (s) : Ms. Rashmi Chopra with Ms. Asiya, Advocates
**For Respondent (s) : Ms. Kusum Yadav, Company Prosecutor, ROC
Mr. Deepak Anand, Standing Counsel for IT
Dept. with Mr. Aayushmaan Vatsayayang,
Advocates**

ORDER

Ld. Counsel for the appellant prays for further time to file additional documents. Let the same be filed. To come up on 19th September, 2018


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**